

**CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH**

Original Application No.21/683/2014

Hyderabad, this the 23rd day of January, 2020



***Hon'ble Mr. Ashish Kalia, Member (Judl.)*
*Hon'ble Mr. B.V. Sudhakar, Member (Admn.)***

Ghani Baig, S/o. Sri Mohd. Baig,
Aged about 52 years, Working as GDS/ Mailman (MM),
Railway Mail Service, O/o. Sub Record Officer,
'Z' Division, Nizamabad.

... Applicant

(By Advocate Mr. S. Ramakrishna Rao)

Vs.

1. Union of India, Rep. by
The Director General, Posts,
Department of Posts, Dak Bhavan,
Sansad Marg, New Delhi -1.
2. The Chief Postmaster General,
A.P. Circle, Hyderabad – 500 001.
3. The Postmaster General,
Hyderabad Region, Hyderabad.
4. The Superintendent of Railway Mail Service,
RMS Z Division, Hyderabad – 500 001.

... Respondents

(By Advocates: Mrs. K. Rajitha, Sr. CGSC)

ORAL ORDER
{As per Hon'ble Mr.Ashish Kalia, Member (Judl.)}

The OA is of the year 2014. None present on behalf of the applicant.

OA is therefore, dismissed for non-prosecution. No order as to costs.



(B.V. SUDHAKAR)
MEMBER (ADMN.)

(ASHISH KALIA)
MEMBER (JUDL.)

/evr/